CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

WEIZMANN FINCORP LIMITED

(Registered Office: Empire House, 214, Dr. D. N. Road, A. K. Nayak Marg, Fort, Mumbai-400 001)

Further to the Public Announcement (PA) dated March 24, 2006 issued by Ashika Capital Limited (hereinafter referred to as “Manager to the Offer”) for and on behalf of M/s. Trade Apartments Limited (TAL) having its registered office at 'Duncan House', 31, N. S. Road, Kolkata-700 001 (hereinafter referred to as the “Acquirer”) pursuant to and in compliance with regulations 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “Regulations”), the Shareholders of Weizmann Fincorp Limited are requested to note the following amendments with respect to the PA:

1. **The Offer:**
   The number of shares to be acquired under Open Offer has been revised from 49,000 equity shares to 77,700 equity shares of Rs. 10/- each. The Offer Price has also been increased to Rs.63.50/- (Rs.61.05 as per Regulations and interest of Rs. 2.45/-) per share.
2. **Financial Arrangements:**
   Consequent to said revision in the Offer, the total consideration payable is Rs.49,33,950/- (Rupees Forty Nine LakhsThirty Three Thousand Nine Hundred and Fifty only) and the total amount lying in the Escrow Account is Rs. 12,49,581/- (Rupees Twelve Lakhs Forty Nine Thousand Five Hundred and Eighty One only), being more than 25% of the total consideration payable.
3. SEBI may initiate action under SEBI Act against Weizmann Limited for violation of regulation 11(1).
4. The Promoters other than parties to the Share Purchase Agreement shall become part of Public.
5. **The schedule of activities pertaining to the Offer is as under:**

Activities	Original Date & Day	Revised Date & Day
Date of Public Announcement	March 24, 2006 (Friday)	March 24, 2006 (Friday)
Specified date (for the purpose of determining the names of shareholders to whom the Letter of Offer will be sent)	March 24, 2006 (Friday)	March 24, 2006 (Friday)
Last Date for a Competitive Bid	April 14, 2006 (Friday)	April 14, 2006 (Friday)
Date of Corrigendum to Public Announcement	-	September 22, 2006 (Thursday)
Date by which the Letter of Offer will be despatched to shareholders	May 06, 2006 (Saturday)	September 29, 2006 (Friday)
Date of Opening of the Offer	May 12, 2006 (Friday)	October 4, 2006 (Wednesday)
Date of Closing of the Offer	May 31, 2006 (Wednesday)	October 23, 2006 (Monday)
Last date for revising the Offer Price / No. of Shares	May 22, 2006 (Monday)	October 12, 2006 (Thursday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	May 26, 2006 (Friday)	October 18, 2006 (Wednesday)
Date of communicating rejection / acceptance and payment of consideration for applications accepted.	June 14, 2006 (Wednesday)	November 07, 2006 (Tuesday)

All other terms and conditions of the offer remain unchanged. The Board of Directors of the Acquirer accept full responsibility jointly and severally for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in SEBI (SAST) Regulations.

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.

This Announcement will also be available on SEBI's website at www.sebi.gov.in

Place: Kolkata
Date: September 22, 2006

ASHIKA

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED
'Trinity', 7th Floor, 226/1,
A. J. C. Bose Road, Kolkata-700 020
Phone No: (033) 22839952, Fax: (033) 2289-1555
E-mail: astha@ashikagroup.com
Contact Person: Ms. Astha Singhania